

SPECIAL BENCH
COURT - I

O-230

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/15(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	PRASHANT CHOPRA VS P S GROUP REALTY PRIVATE LIMITED
UNDER SECTION	SEC. 97(1)

Appearances (via video conferencing/physically)

Ms.Sneha Agarwal,CS] For the Respondent

O R D E R

1. Ld.Authorsied representative for the Respondent present.
2. Reply affidavit has been filed by the Respondent.
3. Post the matter for consideration on **13/06/2024**.

**D.Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**